

(3) (1)

Central Administrative Tribunal
Principal Bench: New Delhi

OA No.1976/95

Hon'ble Mr A.V.Haridasan, Vice Chairman (J)
Hon'ble Mr R.K.Ahooja, Member (A)
New Delhi this the 20th Day of October 1995.

Constable Ash Kumar
R/o A-47 Paschim Vihar Police Enclave
New Delhi

...Applicant.

(By advocate: Shri A.K.Sikri)

Versus

1. Union of India through
Secretary
Ministry of Home Affairs
North Block
New Delhi

2. Commissioner of Police
Police HQs
ITO, New Delhi

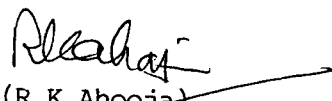
3. Prem Nath
Asstt. Commissioner of Police
Traffic East District
Geeta colony Police Station
Delhi

...Respondents.

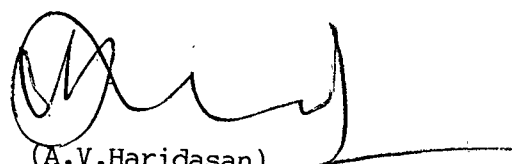
O R D E R (oral)

Hon'ble Mr A.V.Haridasan, Vice Chairman (J)

At the request of the learned counsel of the applicant, the
application is permitted to be withdrawn.


(R.K.Ahooja)
Member (A)

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(A.V.Haridasan)
Vice Chairman (J)